

**ORDER SHEET**

O.A/MA/RA/CP NO. 1517 OF 2005

Applicant/s Mohd Hasim Khan Respds. V.O.T & O.S.

Advocate for Applicant/s M.F Ansari Advocate for Respondent/s D.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>3</u>
	<p style="text-align: center;"><u>15/1/08</u></p> <p>No representation on behalf of the applicant in the revised call. The OA is dismissed for non prosecution.</p> <p><u>M. Gantam</u> (Mrs. M. Gantam) M(A)</p> <p style="text-align: right;"><u>Ashok S. Karamad</u> M(T)</p> <p><u>3</u></p>	